

Sixteenth Loksabha

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Title: Resolution regarding approval of Sixth Report of Railway Convention Committee

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN):
Mr. Deputy Speaker, Sir, I beg to move the following Resolution:

“ That this House approves the recommendations contained in Paras 9, 10 (to the extent that reimbursement of losses on operation of 'strategic lines' is made by General Revenues to Ministry of Railways), 11, 12, 13, 14, 15, 16 and 17 (the rate of interest will be paid on the basis of average cost of borrowing) of the Sixth Report of Railway Convention Committee (2014) which was presented in Lok Sabha and laid in the Rajya Sabha on 2nd December, 2016.”

HON. DEPUTY-SPEAKER: *Motion moved:*

“ That this House approves the recommendations contained in Paras 9, 10 (to the extent that reimbursement of losses on operation of 'strategic lines' is made by General Revenues to Ministry of Railways), 11, 12, 13, 14, 15, 16 and 17 (the rate of interest will be paid on the basis of average cost of borrowing) of the Sixth Report of Railway Convention Committee (2014) which was presented in Lok Sabha and laid in the Rajya Sabha on 2nd December, 2016.”